

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 725/2017 in
O.A. No. 846/2013

The 7th day of January, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. ARADHANA JOHRI, MEMBER (A)**

1. Vipin Pal Singh
S/o Sh. Mahipal Singh
TGT (Maths),
R/o B-10, Gali No.7,
Shashi Garden, Delhi-110091.
2. Alok Bhatnagar,
S/o Sh. Sunder Lal Bhatnagar,
TGT (Hindi),
R/o 4A/3112, Vasundhra,
Ghaziabad, UP-201012.
3. Parmanand Asthana,
S/o Late Sh. Panna Lal Asthana,
TGT (Hindi),
R/o 2/3, Third Floor,
Vishwakarma Park,
Laxmi Nagar, Delhi-110092.
4. Vinod Kumar Nirbhaya,
S/o Sh. M.S. Nirbhaya,
TGT (Natural Science),
R/o D-303, Sagar Sadan,
113, I.P. Extn. Patpar Ganj,
Delhi-110092.
5. Rajender Singh
S/o Sh. Ram Pal Singh
TGT (Social Science),
R/o E-232, New Ashok Nagar,
Delhi-110096.

6. Rakesh Kumar
S/o Sh.Bihari Lal
TGT (Hindi),
R/o A-145, Kondli,
Delhi-110096.
7. Govind Prasad
S/o Sh. Revti Prasad,
TGT (Social Science),
R/o 522, Gali No.9,
Kailash Nagar, Ghaziabad-201009 (UP).
8. Rama Shankar Sharma
S/o Sh. Bhagwati Prasad Sharma,
TGT (Sanskrit),
R/o 229/29H (B-17), Gali No.19,
Railway Colony, Mandawali,
Delhi-110092.
9. Rajesh Zutshi,
S/o Sh. Virender Kumar Zutshi,
TGT (Natural Science)
R/o Flat No. 224, Sector-16,
Vasundhara, Ghaziabad,
UP-201012.
10. Arvind Gaur
S/o Sh. B.N. Gaur
TGT (English),
R/o S-261, School Block,
Shakarpur, Delhi-110092.
11. Krishna Pal Singh
S/o Sh. Dalip Singh,
TGT (HIndi),
R/o D-30, Mariyam Nagar,
Ghaziabad (UP).

12. Siya Sharan Prasad,
S/o Sh. Mungi Prasad,
TGT (Maths),
R/o 1/998, Vasundhra,
Ghaziabad-UP-201012.

13. Rajesh Kumar Mishra,
S/o Sh. S.C. Mishra,
TGT (English),
R/o 4C/1010, Vasundhra,
Ghaziabad, UP-201012.

14. Rakesh Kumar,
S/o Sh. Suresh Chandra,
TGT (Social Science),
R/o RC-521, Sangam Park,
Khora Colony, Ghaziabad (UP). .. Petitioners

(By Advocate: Shri Padma Kumar S.)

Versus

Ms. Somya Gupta,
Director Education,
Directorate of Education,
GNCTD, Old Secretariat, Delhi-110054. .. Respondent

(By Advocate: Shri Rohit Bhagat for Shri Saurabh Chadda)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, the learned counsel for the petitioners submits that the respondents have complied with the orders of this Tribunal.

2. Accordingly, the CP is closed and notices are discharged. No costs.

(ARADHANA JOHRI)
Member (A)

(V. AJAY KUMAR)
Member (J)

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